

SPECIAL BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/440(KB)2018
IA(I.B.C)/517(KB)2024, IA(I.B.C)/307(KB)2022,
IA(I.B.C)/796(KB)2022, IA(I.B.C)/531(KB)2022,
IA(I.B.C)/742(KB)2022, IA(I.B.C)/852(KB)2020,
IA(I.B.C)/391(KB)2020, IA(I.B.C)/1296(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	HUVEPHARMA SEA [PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Anuj Kumar Mishra, Adv.] For the Applicant in IA(I.B.C)/796(KB)2022 &
IA(I.B.C)/742(KB)2022

Ms. Manju Bhuteria, Adv.] For the Auction Purchaser in IA(I.B.C)/796(KB)2022
Ms. Arundhati Barman Ray, Adv.] &IA(I.B.C)/742(KB)2022
Ms. Rituparna Chatterjee, Adv.]
Ms. Khushboo Chaudhary, Adv.]

Mrs. Sreenita Thaker, Adv.] For the Liquidator
Ms. Sneha Singhania, Adv.]
Mr. Sunil Mohan Acharya] the Liquidator-in-person

ORDER

1. Learned Counsel for the parties present.
2. List all the IAs to come up before regular Bench on **02.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**